

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/4886/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 13th June, 2024.

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No.DJ/DH/I-1/2024/1408/Estt., dtd. 05.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.06.2024, 19.06.2024 and 21.06.2024, restricted holiday on 20.06.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 15.06.2024 till the morning of 24.06.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/4887/A, dated , 13-06-2024

Copy to:.

- ✓1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)